BEFORE THE ADJUDICATING OFFICER SECURITIES AND EXCHANGE BOARD OF INDIA CORRIGENDUM

CORRIGENDUM

TO

ADJUDICATION ORDER No. Order/AN/SM/2025-26/31581

- Whereas, an Adjudication Order No. Order/AN/SM/2025-26/31581 (hereinafter referred to as 'Order' / 'said Order') has been passed in the matter of AVG Logistics Ltd.
- 2. And whereas in the title of the authority, in the said order at Page 11, inadvertently a typographical error has occurred in word Officer. In order to rectify the same, it is hereby clarified that, the title of the authority at Page 11 of the said Order shall be read as 'Adjudicating Officer'.
- 3. The order bearing order No. Order/AN/SM/2025-26/31581, shall always be read along with this 'Corrigendum' and other contents of the said order shall remain unchanged.
- 4. A copy of this Corrigendum shall be sent to the Noticee and also to the Securities and Exchange Board of India.

PLACE: MUMBAI

DATE: August 08, 2025

AMAR NAVLANI
ADJUDICATING OFFICER